

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/1999/6779/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Satyajit Khound,
Special Judge, CBI, Assam,
Addl. Court No. II, Chandmari, Guwahati -03.

Dated Guwahati the th 16 December, 2021

Sub: **Casual leave and Restricted holiday.**

Ref:- Your letter No. SPL/CBI/Addl-II/134-2020/607 dated 13.12.2021

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave for three days on 21.12.2021, 22.12.2021, 23.1.2021 and Restricted holiday on 24.12.2021 along with station leave permission, with the official vehicle, at your own cost, from the morning of 21.12.2021 till the evening of 26.12.2021**, as prayed for. The Special Judge, CBI, Assam, Addl. Court No.I and in his absence, the Special Judge, CBI, Addl. Court No. III shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

6782

Memo NO.HC.VII-20/1999/6780-7 dated 16.12.2021
Copy to.

1. The Special Judge, CBI, Assam, Addl. Court No.I, Chandmari, Guwahati.
2. The Special Judge, CBI, Addl. Court No. III, Chandmari, Guwahati.
3. ~~The Project Manager, Gauhati High Court.~~

Sd/-
16/12/21

JT.REGISTRAR (VIGILANCE)